

centres are provided as per policy at stations where reservations related workload is 75 transactions per day or at District Headquarters, important hill stations/tourist and pilgrimage centres/post offices on the basis of proposals received from public/public representatives and Zonal Railways.

Presentation of separate rail budget

694. SHRI RAJKUMAR DHOOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Niti Aayog has recommended for the abolition of presentation of separate Rail Budget, if so, the details thereof; and

(b) the action Government has taken or proposes to take on the recommendation of Niti Aayog?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) The NITI Aayog Committee headed by Shri Bibek Debroy has recommended merger of the Rail Budget with General Budget. The recommendation is under consideration of the Ministry of Finance and a decision in regard to the same is still to be taken.

Revision of TUFs and provision of capital subsidy to textile units

695. SHRIMATI RENUKA CHOWDHURY: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has revised the Technology Upgradation Fund Scheme (TUFs);

(b) if so, the new features of the TUFs; and

(c) the fresh steps taken by Government to provide capital subsidy to new and existing textile units to enable them to bring in modern machinery and increase their output?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

(b) and (c) An "Amended Technology Upgradation Fund Scheme (A-TUFs)" in place of the existing Revised Restructured Technology Upgradation Fund Scheme (RRTUFs) for technology upgradation of the textiles industry has been introduced which has become effective from 13.01.2016. The salient features of the scheme are given below:-

(i) The scheme is for a period of seven years from 13.01.2016 to 2021-22.

(ii) The scheme will be bank credit linked with emphasis on promotion of exports, import substitution and generation of employment.

- (iii) It provides for one time capital subsidy for eligible machinery.
- (iv) An allocation of ₹ 17,822 crore has been approved for seven years to meet the committed liabilities of ₹ 12,671 crore and ₹ 5151 crore for new cases under ATUFS.
- (v) The rates of subsidy and caps for different segments under ATUFS are given below:

Sl. No.	Segment	Rate of Capital Investment Subsidy (CIS)	CIS per individual entity
1.	Garmenting, Technical Textiles	15% on eligible Machines	₹ 30 crore*
2.	Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom.	10% on eligible Machines	₹ 20 crore*
3(a).	Composite unit/Multiple Segments-If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50% of the eligible project cost.	15% on eligible Machines	₹ 30 crore*
3(b).	Composite unit/Multiple Segments-If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50%,	10% on eligible Machines	₹ 20 crore*

*In case the applicant had availed subsidy earlier under RRTUFS, he will be eligible for only the balance amount within the overall ceiling fixed for an individual entity. The maximum subsidy for overall investment by an individual entity under ATUFS will be restricted as indicated above for respective segments.

Guidelines of ATUFS have been issued on 29.02.2016 which lays down the financial and operational parameters and implementation mechanism. A web based claims monitoring and tracking mechanism, “i-ATUFS” has been made operational with effect from 21st April, 2016 for online implementation and monitoring of A-TUFS which provides a transparent MIS platform to all the stakeholders, the beneficiaries, banks, Office of Textile Commissioner and the Ministry of Textiles for smooth implementation of the scheme.

Government has recently approved additional production linked incentive of 10% under TUFS for promoting employment in garmenting segment.